

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**

**ABSTRACT**

**PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No. 1094/2022 - C.1.**

**Dt. 22-08-2022**

**NOTIFICATION No. 02/2022. C –1.**

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

**I**

**Sri Mohd. Rafiuddin**, paper promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Peddapally (post kept vacant).

**Sri T. Naga Mahender Reddy**, paper promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, VIII Addl. District & Sessions Court-cum-VIII Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant).

**Smt. M. Naga Suseela**, paper promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Medak vice Sri M. Sudhakar transferred.

**Sri M. Sudhakar**, Chief Administrative Officer, Principal District & Sessions Court, Medak, is transferred and posted as Chief Administrative Officer, Family Court, Ranga Reddy District (post kept vacant).

**Sri V. Prabhakar**, paper promotee from the Unit of the Principal Special Judge for CBI Cases, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Jangaon (post kept vacant).

**Smt. K. Suvarna Latha**, paper promotee from the Unit of the Principal Special Judge for CBI Cases, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Nagarkurnool. (post kept vacant).

**Sri M. Kranthi Kumar**, paper promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Mahabubabad (post kept vacant).

**Smt. S. Sreedevi**, paper promotee from the Unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Suryapet (post kept vacant).

- i) Sri Mohd. Rafiuddin, Sri T. Naga Mahender Reddy, Smt. M. Naga Suseela, Sri M. Sudhakar, Sri V. Prabhakar, Smt. K. Suvarna Latha, Sri M. Kranthi Kumar and Smt. S. Sreedevi shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judges, Medak, Khammam, Mahabubnagar, the Metropolitan Sessions Judge, Hyderabad and the Principal Special Judge for CBI Cases, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

## II

**Sri J. Mohan Das**, paper promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Bhupalapally (post kept vacant).

**Sri J. Kiran Kumar**, paper promotee from the Unit of the District Judge, Khammam, is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nalgonda vice Smt. T. Vanaja transferred.

**Smt. T. Vanaja**, Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nalgonda, is transferred and posted as Chief Administrative Officer, V Addl. District & Sessions Court-cum-V Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant)

**Sri Suryakanth**, paper promotee from the Unit of the District Judge, Nizamabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Adilabad vice P. Ravinder transferred.

**Sri P. Ravinder**, Chief Administrative Officer, Principal District Court, Adilabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Mulugu (post kept vacant).

**Sri Mohd. Bin Ali**, paper promotee from the Unit of the District Judge, Nizamabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Nirmal (post kept vacant).

**Sri B. Raghava Rao**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Bhongir (post kept vacant)

**Sri B. Rama Subba Reddy**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Gadwal (post kept vacant).

**Sri P. Srinivas**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Gadwal (post kept vacant).

- i) Sri J. Mohan Das, Sri J. Kiran Kumar, Smt. T. Vanaja, Sri Suryakanth, Sri P. Ravinder, Sri Mohd. Bin Ali, Sri B. Raghava Rao, Sri B. Rama Subba Reddy and Sri P. Srinivas shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.

- ii) The District Judges, Khammam, Nalgonda, Nizamabad, Adilabad and Ranga Reddy District, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

### III

**Sri P. Shiva Shankar**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Mahabubnagar vice Sri R. Narender transferred.

**Sri R. Narender**, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Additional District & Sessions Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, IV Addl. District & Sessions Court-cum-IV Addl. MSJ-cum-I Addl. Family Court, L.B. Nagar. R.R. District (post kept vacant).

**Sri C. Srinivas Reddy**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Narayanpet (post kept vacant).

**Sri P. Damodar**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, XI Addl. Chief Judge, City Civil Court, Hyderabad (post kept vacant).

**Sri M. Ratna Raju**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Asifabad (post kept vacant).

**Smt. T. Swarna Latha**, Paper promotee from the unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Court of XII Additional Metropolitan Sessions Judge, Hyderabad (post kept vacant).

**Sri S. Chandra Mohan**, Paper promotee from the unit of the District Judge, Adilabad, is transferred and posted as Chief Administrative Officer, I Additional District Court, Jagtial (post kept vacant).

**Sri L.V.N. Prasad**, Paper promotee from the unit of the District Judge, Adilabad, is transferred and posted as Chief Administrative Officer, XIV Addl. Chief Judge, City Civil Court, Hyderabad (post kept vacant).

- i) Sri P. Shiva Shankar, Sri R. Narender, Sri C. Srinivas Reddy, Sri P. Damodar, Sri M. Ratna Raju, Smt. T. Swarna Latha, Sri S. Chandra Mohan and Sri L.V.N. Prasad shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Ranga Reddy District, Mahabubnagar and Adilabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

#### IV

**Sri D. Sadanandam**, Paper promotee from the unit of the District Judge, Adilabad, is transferred and posted as Chief Administrative Officer, V Addl. District & Sessions Court, Bodhan (post kept vacant).

**Sri Mohd. Moosa**, Paper promotee from the unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, II Addl. District & Sessions Court, Khammam (post kept vacant).

**Sri P. Umardaras Khan**, Paper promotee from the unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, X Addl. Chief Judge, City Civil Court, Hyderabad (post kept vacant).

**Sri Vajram**, Paper promotee from the unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, XXVI Addl. Chief Judge's Court, City Civil Court, Hyderabad vice Sri Ch. Ganga Raju transferred.

**Sri Ch. Ganga Raju**, Chief Administrative Officer, XXVI Addl. Chief Judge's Court, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Bhongir (post kept vacant).

**Sri T.Narasimha Swamy**, Paper promotee from the unit of the District Judge, Mahabubnagar, is transferred and posted as Chief Administrative Officer, XII Addl. Chief Judge, City Civil Court, Secunderabad (post kept vacant).

**Sri A. Yadagiri**, Paper promotee from the unit of the District Judge, Sangareddy, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Kamareddy (post kept vacant).

**Sri P.V. Ramana Murthy**, Paper promotee from the unit of the District Judge, Sangareddy, is transferred and posted as Chief Administrative Officer, X Addl. District & Sessions Court-cum-X Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant).

- i) Sri D. Sadanandam, Sri Mohd. Moosa, Sri P. Umardaras Khan, Sri Vajram, Sri Ch. Ganga Raju, Sri T.Narasimha Swamy, Sri A. Yadagiri and Sri P.V. Ramana Murthy shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Mahabubnagar, Sangareddy, Adilabad and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

## V

**Sri T. Francis**, Paper promotee from the unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Wanaparthy (post kept vacant).

**Sri Challa Srinivasu**, Paper promotee from the unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, II Addl. District & Sessions Court-cum-I Addl. MSJ-cum-II Addl. Family Court, Medchal Makajgiri District at Medchal (post kept vacant).

**Sri Mohd. Abdul Azeem**, Paper promotee from the unit of the District Judge, Hanumakonda, is transferred and posted as Chief Administrative Officer, VI Addl. District & Sessions Court, Sathupally (post kept vacant).

**Smt. G. Anitha Vani**, Paper promotee from the unit of the District Judge, Hanumakonda, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Kothagudem (post kept vacant).

**Sri K. Ramabrahma Chary**, Paper promotee from the unit of the District Judge, Hanumakonda, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Mancherial (post kept vacant).

**Smt. V. Shailaja**, Paper promotee from the unit of the District Judge, Hanumakonda, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Kothagudem (post kept vacant).

**Smt. C. Rama Devi**, Paper promotee from the unit of the District Judge, Hanumakonda, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act., 1989-cum-III Addl. District & Sessions Court, Khammam (post kept vacant).

**Sri J. Guru Prakash**, Chief Administrative Officer, City Civil Court (Admn.), Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District and Sessions Court, Nizamabad vice Sri R. Dasharath transferred.

- i) Sri T. Francis, Sri Challa Srinivasu, Sri Mohd. Abdul Azeem, Smt. G. Anitha Vani, Sri K. Ramabrahma Chary, Smt. V. Shailaja, Smt. C. Rama Devi, and Sri J. Guru Prakash shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judge, Hanumakonda and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

**VI**

**Sri R. Dasharath**, Chief Administrative Officer, Principal District and Sessions Court, Nizamabad, is transferred and posted as Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Nizamabad (post kept vacant).

**Sri K. Srinivas**, Chief Administrative Officer, Principal Special Judge's Court for trial of CBI Cases, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Nalgonda vice Sri V. Ramesh transferred.

**Sri V. Ramesh**, Chief Administrative Officer, Principal District & Sessions Court, Nalgonda, is transferred and posted as Chief Administrative Officer, Principal Special Judge's Court for trial of CBI Cases, Hyderabad vice Sri K. Srinivas transferred.

**Sri R. Govind Rao**, Chief Administrative Officer, XI Addl. District & Sessions Court-cum-XI Addl. MSJ, R.R. District at L.B. Nagar, is transferred and posted as Chief Administrative Officer, II Addl. District & Sessions Court, Sangareddy (post kept vacant).

**Sri K.V.S. R. Prasad**, Chief Administrative Officer, Special Court Under Prevention Of Corruption Act For Speedy Trial Of Cases Embezzlement Of Scholarship Amounts In Social Welfare Dept., Hyderabad, is transferred and posted as Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad (post kept vacant).

**Sri A. Venkateswarlu**, Chief Administrative Officer, Principal District Court, Khammam, is transferred and posted as Chief Administrative Officer, City Civil Court (Admn.), Hyderabad vice Sri J. Guru Prakash transferred.

**Sri M. Suryanarayana**, Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Khammam vice Sri A. Venkateswarlu transferred.



**Sri S. Anup Kumar**, Chief Administrative Officer, City Civil Court (Judicial), Hyderabad, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Siddipet (post kept vacant).

- i) Sri R. Dasharath, Sri K. Srinivas, Sri V. Ramesh, Sri R. Govind Rao, Sri K.V.S. R. Prasad, Sri A. Venkateswarlu, Sri M. Suryanarayana, and Sri S. Anup Kumar, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Nalgonda, Khammam, Ranga Reddy District, and the Principal Special Judge for CBI Cases, Hyderabad and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

**Note:- Sri R. Narender, Smt. T. Vanaja, and Sri S. Anup Kumar, Chief Administrative Officer are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.**

  
REGISTRAR GENERAL,  
FAC REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Principal Special Judge for CBI Cases, Hyderabad.

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5. The District Judges, Peddapally, Ranga Reddy District, Medak, Jangaon, Nagarkurnool, Khammam, Mahabubnagar, Mahabubabad, Suryapet, Jayashakar-Bhupalapally, Nalgonda, Nizamabad, Adilabad, Nirmal, Bhongir, Jogulamba-Gadwal, Narayanpet, Kumuram Bheem-Asifabad, Jagtial, Kamareddy, Sangareddy, Wanaparthy, Medchal-Malkajiri, Hanumakonda, Bhadradri-Kothagudem, Mancheri, Nalgonda, Mulugu and Siddipet.
6. The VIII Additional District & Sessions Judge-cum-VIII Addl. Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.
7. The I Addl. District & Sessions Judge, Suryapet.
8. The Special Sessions Judge for fast tracking the cases relating to atrocities against women-cum-IV Addl. District Judge, Nalgonda.
9. The I Additional District Judge, Bhongir.
10. The I Additional District Judge, Gadwal.
11. The Special Judge for trial of cases under SCs/STs (POA) Act., 1989-cum-II Addl. District & Sessions Judge, Mahabubnagar.
12. The XI Addl. Chief Judge, City Civil Court, Hyderabad.
13. The XII Addl. Metropolitan Sessions Judge, Hyderabad.
14. The I Addl. District Judge, Jagtial.
15. The XIV Addl. Chief Judge, City Civil Court, Hyderabad.
16. The II Additional District Judge, Khammam.
17. The X Addl. Chief Judge, City Civil Court, Hyderabad.
18. The XXVI Additional Chief Judge, City Civil Court, Hyderabad.
19. The XII Additional Chief Judge, City Civil Court, Secunderabad.
20. The X Addl. District Judge-cum-X Addl. Metropolitan Sessions Judge, at L.B. Nagar Hyderabad.
21. The II Addl. District Judge-cum-I Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Medchal-Malkajiri at Medchal.
22. The VI Addl. District & Sessions Judge, Sathupally.
23. The I Addl. District Judge, Kothagudem.
24. The Special Judge for trial of cases under SCs/STs (POA) Act., 1989-cum-III Addl. District & Sessions Judge, Khammam.
25. The Judge, Family Court-cum-III Addl. District Judge, Nizamabad.
26. The II Addl. District Judge, Sangareddy.
27. The XI Addl. District Judge-cum-XI Addl. Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.
28. The Special Judge Under Prevention Of Corruption Act For Speedy Trial Of Cases Embezzlement Of Scholarship Amounts In Social Welfare Dept., Hyderabad
30. The Special Judge for trial of cases under SCs/STs (POA) Act., 1989-cum-I-II Addl. District & Sessions Judge, Nizamabad.
31. The Judge, Family Court, Ranga Reddy District.
32. The Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women-cum-IV Addl. District & Sessions Court, Nalgonda.
33. The IV Addl. District & Sessions Judge-cum-IV Addl. Metropolitan Sessions Judge-cum-I Addl. Family Court, L.B. Nagar, Ranga Reddy District.
34. I Addl. District & Sessions Judge, Siddipet.
35. The Pay and Accounts Officer, Hyderabad.

36. The District Treasury Officer, Peddapally, Ranga Reddy District, Medak, Jangaon, Nagarkurnool, Khammam, Mahabubnagar, Mahabubabad, Suryapet, Jayashakar-Bhupalapally, Nalgonda, Nizamabad, Adilabad, Nirmal, Bhongir, Jogulamba-Gadwal, Narayanpet, Kumuram Bheem- Asifabad, Jagtial, Kamareddy, Sangareddy, Wanaparthi, Medchal-Malkajgiri, Hanumakonda, Bhadradri-Kothagudem, Mancheri, Nalgonda, Mulugu and Siddipet.
37. The Sub Treasury Officer, Sathupally.

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